

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) 11 licences were issued under the Industries (Development & Regulation) Act, 1951 during the last three years 1974-1976, for establishing new industrial undertakings in Assam.

(b) and (c). A statement is attached.

(d) One of the licences has since been cancelled. The remaining licences are at various stages of implementation.

Statement

| S.No | Name and address of the Licensee | Licensed product | Location |
|------|--------------------------------------------------------------------|----------------------------------------|-------------------------------|
| 1 | M/s. Assam Industrial Development Corporation Ltd. Gauhati. | Card Board | Gauhati |
| 2 | Do. | Portland Cement | Gasampani |
| 3 | Do. | Sugar | Borbori (Distt. Kamrup) |
| 4 | Do. | Sugar | Goipani (Distt. Dibrugarh) |
| 5 | Do. | Sugar | Kampur Distt. Nowgog |
| 6 | M/s Assam Asbestos Ltd. Jorhat. | Asbestos cement Sheets and Pipes | Gauhati |
| 7 | M/s. North Eastern Tobacco Co. Ltd. Gauhati | Cigarettes | Silpukhuri (Dist. Gauhati) |
| 8 | Shri S. N. Goenka (Assam Fruit Juice Products), Delhi | Tomato & Pine Apple Juice. | Kamrup (Since cancelled) |
| 9 | M/s. Tata Oil Mills Co. Ltd., Bombay | Synthetic Detergents | Gauhati |
| 10 | M/s. Assam Agro- Industries Development Corporation Ltd., Gauhati. | Canned Fruit & Vegetable Products | Goapara |
| 11 | M/s. Assam Industrial Development Corporation Ltd. Gauhati. | Sacking and Hessian | Darrange. |

आकाशवाणी द्वारा विदेशी समाचारों का संग्रह

2125. श्री जगदम्बी प्रसाद यादव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी किन-किन स्रोतों से विदेशी समाचार संग्रह करती है और इस पर कितना खर्च आता है और किन-किन देशों को समाचार भेजा जाता है और उसके लिए कितनी धनराशि प्राप्त होती है ; और

(ख) विकासशील तटस्थ राष्ट्रों का जो सम्मेलन समाचार संचालन और वितरण के बारे में दिल्ली में हुआ था, उस कार्य में अब तक कितनी प्रगति हुई है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवानी) (क) आकाशवाणी जिन स्रोतों से विदेशी समाचार संग्रह करती है, वे निम्नलिखित हैं : —

- (1) समाचार ऐजेंसी, 'समाचार' ;
- (2) आकाशवाणी की अनुश्रवण सेवा की रिपोर्टें;

(3) हांगकांग, कारो, तेहरान और ढाका में आकाशवाणी के पूर्णकालिक संवाददाता; और

(4) पेरिस, बर्लिन, नैरोबी, मास्को, वाशिंगटन, सिगापुर, काठमंडू, लंदन और ब्रुसेल्स में आकाशवाणी के अंशकालिक संवाददाता ।

इस पर होने वाले खर्च की स्थिति क्रमानुसार नीचे दी गई है :—

(1) आकाशवाणी 'समाचार' को फिलहाल भारतीय और विदेशी समाचारों की सप्लाई के निमित्त कुल मिलाकर 2,32,500 रुपये प्रतिमास की दर से भुगतान करती है । यह बताना सम्भव नहीं है कि इस कुल राशि में विदेशी समाचारों की सप्लाई के निमित्त भुगतान की कितनी राशि होती है ।

(2) वर्ष 1976-77 के दौरान आकाशवाणी की अनुश्रवण सेवा के अनुरक्षण पर हुआ व्यय लगभग 2,50,000 रुपए था ।

(3) और (4) 1976-77 के दौरान विदेशों में तैनात आकाशवाणी के पूर्णकालिक और अंशकालिक संवाददाताओं पर हुआ व्यय लगभग 7,22,000 रुपए था ।

आकाशवाणी विदेशों को कोई समाचार नहीं भेजती ।

(ख) 'समाचार' ने गुट निरपेक्ष देशों की 19 राष्ट्रीय समाचार एजेंसियों के साथ समाचारों के आदान-प्रदान के लिए द्विपक्षीय करार किये हैं । 'समाचार' इन प्रत्येक एजेंसी को 500 शब्द प्रतिदिन के हिसाब से समाचार भेज रहा है । इससे मूल पार्टनरों से प्राप्त समाचारों में से औसतन 1500 शब्द 'समाचार' की दैनिक राष्ट्रीय सेवा में प्रयुक्त किए जाते हैं ।

Complaints of Misbehaviour with Women Conductors

2126. SHRI BHAGAT RAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state what are the finding of enquiry regarding the complaints of women conductors about the behaviour of some senior traffic officials in Delhi Transport Corporation?

THE PRIME MINISTER (SHRI MORARJI DESAI): No complaints have been received and there has been no enquiry.

Labour Trustees of the Port Trust

2127. DR. SARADISH ROY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Labour Trustees of the Port Trust are now nominated by Government of India;

(b) whether there is a demand from workers that such Trustees should be elected by the workers of the port;

(c) whether Government have considered this proposal; and

(d) if so, the result thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The appointment of Labour Trustees is made by the Government under the proviso under section 3(1)(c)(i) of the Major Port Trusts Act, 1963.

(b) A recent resolution passed by Cochin Port Employees Organisation suggesting that the Labour Trustees in the Port Trust should be selected by election through secret ballot, has been received.

(c) and (d). The Act requires that the Trade Unions should be consulted. Accordingly nominations are being made on the basis of verified membership of the Unions and from amongst the panels suggested by Unions.